

OFFICE MEMORANDUM

Imphal, the 26th February, 2026

Subject: Revised Delegation of power on Declaration of Emergent/Urgent Work.

In supersession of the Office Memorandum of even number dated 14th October, 2025, regarding Declaration of Emergent/Urgent Work, and in accordance with Para 1.5 (Works of Inescapable Nature) of the CPWD Manual as adopted by the Government of Manipur vide Notification No.52/10/2008-W dated 22.04.2019 (as amended from time to time), Chief Engineer, PWD, Manipur is hereby declared as the competent authority for declaration of any work as Emergent/Urgent Work.

2. All concerned are directed to strictly adhere to this procedure henceforth.
3. This O.M. shall come into force with immediate effect.

By Orders & in the name of Governor,



(N. Ashok Kumar)
Commissioner (Works),
Government of Manipur

Copy to:-

1. Secretary to Governor, Manipur, Lok Bhavan, Imphal.
2. Secretary to Chief Minister, Manipur.
3. Staff Officer to Chief Secretary, Government of Manipur.
4. PPS to all Additional Chief Secretary, Government of Manipur.
5. APS to all Principal Secretaries, Government of Manipur.
6. All Commissioners/Secretaries, Government of Manipur.
7. Director(Printing and Stationery), Manipur for publishing in the Manipur Extra-Ordinary Gazette.
8. Chief Engineer, PWD, Manipur.
9. All Heads of Departments, Manipur.
10. Guard file.